खिड़ किणं काम न करतो हों, लेकिन ऐस, समन ि से खपर, मौक्षम की हालत के कारण, हो क्षकका है। वहरहाल, य्रदि किसो विशिष्ट शिकायत की स्रोर रेल प्रशाक्षन का ध्यान दिलाया जाय, तो उसकी जांच की जा सकती हैं स्रौर चूक के लिए जिम्मेदारी ठहरायी जा खकती है।

(ग) प्रक्रन नहीं उठना ।

Promotion and Recruitment Engineering staff in I.I.T. Delhi

3083. SHRI NAGINA RAI: Will the Minister of EDUCATION AND SO-CIAL WELFARE be pleased to state:

(a) what is the policy of Government in regard to promotion and recruitment of engineering staff in the works Section of Indian Institute of Technology, Delhi; and

(b) how many persons in various categories have been recruited from outside, promoted from departmental candidates or taken on deputation from CPWD during the last three years?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION SOCIAL WEL-AND FARE AND IN THE DEPARTMENT PARLIAMENTARY AFFAIRS OF (SHRI MALLIKARJUN). (a) The recruitment/prmotion of the Engineering Staff in the Works Department of IIT, Delhi is done in accordance with the provisions contained in the Statutes of the Institute.

(b) A statement is attached.

Sl. No.	Category of posts	Sanc- tioned Strength	No. of p	posts fil	led	On d	
			By Se- lection from internal cndida- dates	candidates		putat	
-				Prior to 1979	Fro 197 to d	9	
1	2	3	4	5	6	7	8
A. P	ermanent Posts				_ ,) <u></u>
1.	Institute Engineen .	1		•	1	1	None with requisite experience was in- ternally available.
2.	. Resident Engineer (Electrical)	1	••	••	1	••	·
3.	Resident Engineer (Horticulture)	1	1.	•	c • •	••	
4.	Asstt. Resident En- gineer	6	6.	·••	••	••	
5.	Junior Engineer .	. 8	1	2.	4	••	One post is va- cant.
6.	Asstt. Surveyor of Works	1	•••••••			1	None with requisite qualifications and experience was in- ternally available.
		18	8	2	5	2	•

Statement

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1	2	3	4	5	6	7	8
В.	Temporary Posts		<u> </u>				······································
	1. Resident Engineer ((Civil)	2	2	••	÷.		
	2. Asstt. Resident En- gineer	5	4	• • •	•••	1	None with requisite qualifications and experience was in- ternally available.
	3. Junior Engineer .	8	••	. ••	4	4	
	-	15	6	· ·	4	5	•

Excavation of ancient heritage in W.B.

3084. SHRI R. P. DAS: Will the Minister of EDUCATION AND SO-CIAL WELFARE be pleased to state:

(a) whether the remains of the Gupta, Pal and Sen dynasties are lying hidden under the mound of Ballal Sen in Nadia District of West Bengal;

(b) whether Archaeological Survey of India has been asked to carry out excavation work to find out the ancient heritage; and

(c) 1f not, when they will be asked to do it?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WEL-FARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) From the surface exploration of the mound known as Ballaldhipi, the site appears to belong to Pala period and may have earlier antecedents.

(b) and (c). The University of Calcutta whose proposal to excavate the ancient site of Ballaldhipi was approved by the Archaeological Survey for the working season 1979-80 has not so far conducted the excavation. If the University does not undertake the excavation during the next year, the Archaeological Survey of India will consider the excavation of the mound themselves.

Aid given by DTC to the accident victims

3085. SHRI BALKRISHNA WAS-NIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether his attention has been drawn to a news item 'DTC gave no aid to accident victims' appearing in the 'Indian Express' dated the 20th September, 1981; and

(b) if so, details of the accidents and aid given by the DTC to the accident victims?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) DTC Bus No. DHP 3338 proceeding towards Dehra Dun met with an accident with a Military Truck No. VD-38977 at a distance of one kilometer from Chutmal Pur on the night of 15/16-9-81. Five passengers including the driver were killed and 36 including the conductor injured seriously.

Ex-gratia grant of Rs. 250/- was sanctioned to each injured person. Compensation claims from the legal heirs of the deceased as and when received would be settled expeditiously. DTC management has denied the allegations contained in the news report. The contradiction was published by the 'Indian Express' on 22nd September, 1981.

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